

S. E. RAILWAY – TENDER

Sr. Divisional Electrical Engineer (G/Santragachi, South Eastern Railway, Khargapur Division acting on behalf of the President of India invites open tender, through e-Tendering in www.reps.gov.in website as per details mention below :
Tender Notice No. : Elect-Chg-OT-25-26-RMPU1 ; Name of work : Comprehensive annual maintenance contract (CAMEC) of Roof mounted Package units (RMPUs) of LHB/SG AC Coaches for a period of three (3) years at the Coaching Maintenance Depots (Santragachi, Shalimar and Padmapukur); **Tender Value :** ₹ 15,08,49,741.07; **EMD/Bid Security :** ₹ 9,04,300.00; **Tender Document Cost :** NIL; **Tender Closing Date & Time :** 23/03/2026 at 11:00 hrs.; **Eligible contractors** are requested to apply for the same through online only, in www.reps.gov.in website. No offline tender will be accepted for this tender. Please read the tender document carefully uploaded in the document section for details. **Tender Notice**, tender document and other details are given in the www.reps.gov.in (PR-1255)

NOTICE INVITING TENDER
On behalf of WBSRDA, The Executive Engineer Contai Division invites tender vide NIT No. 08 / WBSRDA / 25-26 / PMGSY / CONTAI Dated : 02.03.2026 Last date of tender submission is 16.03.2026 up to 11.00 hours. The details can be obtained from website : <http://www.wbtenders.gov.in> Sd/- Executive Engineer P&RD, Contai Division, WBSRDA, Purba Medinipur

Chakdaha Municipality
Chakdaha, Nadia
Tender Notice
Chakdaha Municipality invites e-tender vide tender reference no:- WBMAD/CM/WBR/NIT-1(1)/25-26, Tender Id:- 2026_MAD_1016690_1 & 2026_MAD_1016690_2 for rejuvenation of pond in ward no 10 & 19. For further information, please visit www.wbtenders.gov.in/ Sd/- Chairman Chakdaha Municipality

Chakdaha Municipality
Chakdaha, Nadia
Tender Notice
Chakdaha Municipality invites e-tender vide tender reference no:- WBMAD/CM/WBR/NIT-2(1)/25-26 & Tender id:- 2026_MAD_1017311_1 for Rejuvenation of Municipal Manikundu Pond in Ward No. 04. For further information, please visit www.wbtenders.gov.in/ Sd/- Chairman Chakdaha Municipality

Metro Railway, Kolkata
e-Tender is invited by Principal Chief Engineer, Metro Railway, Kolkata for and on behalf of the President of India for the following work: **Name of work:** Execution of works for providing Divyangyan Toilet, low height ticket counter, low height water booth and Ramp at different stations of Blue Line of Metro Railway, Kolkata. **Approx cost of Work:** ₹ 2,01,86,531.91, **Earnest Money:** ₹ 2,50,900/-, **Completion Period:** 09 (Nine) Months, **Date and Time of Closing:** 25.03.2026 at 12:00 hrs. The Tender Document and other details can be obtained from the website www.reps.gov.in. Amendments/Corrigendum, if any, would be uploaded on the website. **Abridged e-Tender Notice No. : Civil-2556-2026 (Open)**
Follow us at: <https://www.facebook.com/metro railwaykol> <https://www.instagram.com/metro railkolkata>

Durgapur Municipal Corporation
City Centre, Durgapur - 713216, Dist.- Paschim Bardhaman
Notice Inviting e-Tender
1) Name of the Work : Emergency Collar, Valve ascertain along with the restoration work within our worksite Angadpur, MAMC, Ambuja, Sail Co-Op, Press Club, City Centre & Salbagang Site under DMC
e-Tender No. : WBDMCM/WS/COMM/NIT-194/25-26
Tender Id. : 2026_MAD_1017544_1 **Est. Amt:** 5,32,322.00
Last Date : 10.03.2026 upto 03.00 PM Sd/-
For details : wbtenders.gov.in Executive Engineer, DMC

PUBLIC NOTICE
(Under rule 9(1) of the Insolvency and Bankruptcy (Application to Adjudicating Authority for Bankruptcy Process for Partnership Firms, Limited Liability Partners (LLPs) and Companies (Including Debtor's Rules, 2019))
FOR THE ATTENTION OF THE CREDITORS OF M. Gopal Chand Bhura (Personal Guarantor to M/s Siddhi Edibles Pvt. Ltd.)
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, in C.P. (IB)/67/(KB)/2024, by order dated 18th February 2026, passed under Section 126 of the Insolvency and Bankruptcy Code, 2016, has ordered the commencement of a bankruptcy process against M. Gopal Chand Bhura, residing at 10, Lord Sinha Road, 5th Floor, Flat No. 5D, Kolkata - 700071.
The creditors of Mr. Gopal Chand Bhura are hereby called upon to submit their claims with proof on or before 09-03-2026 to the Bankruptcy Trustee at the address mentioned below.
The last date for submission of claims of creditors shall be 09-03-2026. The creditors may submit their claims through electronic means, or by hand or registered post or speed post or courier. Additional details of the Bankruptcy Trustee:
Ms. Deepa Agarwal
Insolvency Professional & Bankruptcy Trustee
IBBI Registration No. : IBBI/IPA-002/IP- N01315/2025-2026/14539
Address:
493/B, G.T. Road,
Taghraj Residency, Block 3, Flat 4F,
Near Three Jain Hospital,
Kolkata - 711102, West Bengal
Email: deepaagarwal.depa@gmail.com
Note: Submission of false or misleading claims with proof shall attract penalties or imprisonment in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and any other applicable laws.
Date: 03-03-2026
Place: Howrah
Deepa Agarwal
IBBI/IPA-002/IP-N01315/2025-2026/14539

NOTICE INVITING e-TENDER
Sealed Tenders are hereby invited from the eligible contractors in connection with the execution of 1 no of scheme for road works under NIT No. 40/WBSRDA/MD/2025-26 [1st Call] of Executive Engineer, WBSRDA, Murshidabad Division. The details will be available in the website <http://wbtenders.gov.in>. Sd/- Executive Engineer WBSRDA, Murshidabad Division

Indicative Advertisement
Invited N.I.T. (e-tender) by the Block Development Officer, Gangajalghati Development Block, Gangajalghati Bankura NIT-47 of 2025-26 vide Memo No.: 161 dated: 02-03-2026, ID No.: 2026_ZPHD_1017467_1 Date of Closing of Submission : 10-03-2026 upto 12:00 hrs. Other details are available at wbtenders.gov.in. Sd/- Block Development Officer Gangajalghati Development Block Gangajalghati, Bankura

SBI, Home Loan Centre Baruipur (64202)
Citrus Cove, 2nd floor, Kamalgazi More, South 24 Parganas, Kolkata-700103, E-mail: sbi.64202@sbi.co.in
Public Notice
LOSS OF ORIGINAL SALE DEED
All concerned are hereby informed that One Original Title Deed No. - 161103260 for the year 2022 of Mr. Swapan Debnath S/o Mohini Mohan Debnath and & Krishna Debnath W/o Mr. Swapan Debnath, Both are residing at: Madarat Station Road, Baruipur South 24 Parganas, West Bengal, 700144 having Home Loan A/c No. 42223793946 was misplaced/not traceable from our custody at SBI HLC, Baruipur. The details of Sale Deed are: Original Deed Being no 161103260, Registered CD Volume No.1611-2022, Page from 90407 to 90411, registered in the Office of the A.D.S.R. Baruipur, Dist South 24 Parganas relating to all that the self-contained and independent a complete residential Flat on 3rd Floor measuring super built up area more or less 793 Sqft and built up area 634 sqft consisting of 2 bedrooms, 1 dining cum living, 1 toilet, 1 kitchen, 1 balcony, 1 W.C along with undivided proportionate share of land lying and situated at Mouza - Baruipur, within the limits of Baruipur Municipality, in Ward No. 14 being Holding No. 53 at Madarat main road, J.L. No.31, Sabek Khaitan No. - 1736, Hal Khaitan No. - 5607, Dag No. Sabek and Hal No. 1144, more or less 6.5 Decimnal under the jurisdiction of A.D.S.R.O. Baruipur, P.S: Medannalla, District: South 24 Parganas. **Butted and bounded as follows - North - 26 ft wide Madarat P.W.D Road, South - House of Sri Bistu Sardar. East - House of Kahama Di. West - House of Sri Chinla Pal.** We have already registered a General Diary with Narendrapur Police Station, vide GDE No. - 1848, dated 20.02.2026 regarding the above-mentioned loss of original sale deed. If any one finds the deed, please inform at SBI HLC, Baruipur within 15 days of the publication.
Date: 03.03.2026 Authorised Officer SBI HLC Baruipur

EASTERN RAILWAY
Auction Catalogue
Admin Unit/Zone : Sealdah Division-Commercial, Eastern Railway. **Auctioning Authority :** Sr. Divisional Commercial Manager, Eastern Railway, Sealdah, 2nd Floor, Room No. 44, Remote Control Building, DRM Building, Kaiser Street, Sealdah, Kolkata-700014. **Auction Catalogue No.:** PARCEL-SDAH-56. **Auction Start (All Lots) :** 12.03.2026, 12.00 hrs. **Auction Close Date/Time:** 12.03.2026, 14.00 hrs. **Auto Extensions Zone :** 120 Seconds. **Auto Extension Duration :** 120 Seconds. **Auction type :** Close Ended. **Initial Cooling Off Period :** 30 Minutes. **Successive Lots Closing Interval :** 10 Minutes. **Maximum Auto Extensions :** 10 Times. **Catalogue Published on :** 24.02.2026, 18.33 hrs. **Decision Mode - Auto, RP Displayed - No, Permit bid below RP - Yes, Whether Right of First Refusal (ROFR) applicable:- No. - No Standard Conditions of Contract (Version 2) :** View, Corrigendum. **Lot Details:** **Category/Sub Category :** All. **Filter Lots. Seq. No.; Lot No./Category/Description;** **Close Date/Time:** AA/1; 12343-SLR-F1-SDAH-HDB-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 12.30 hrs. AA/2; 12329-SLR-F1-SDAH-ANVT-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 12.40 hrs. AA/3; 12363-SLR-R1-KOAA-HDB-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 12.50 hrs. AA/4; 13181-SLR-F1-KOAA-SHTT-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.00 hrs. AA/5; 15233-SLR-F1-SDAH-PURI-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.10 hrs. AA/6; 13137-SLR-F1-KOAA-AMH-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.20 hrs. AA/7; 15233-SLR-F1-KOAA-DBG-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.30 hrs. AA/8; 13165-SLR-F1-KOAA-SMI-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.40 hrs. AA/9; 22587-SLR-F1-SDAH-BNRS-26-1 (Parcel SLR); Parcel Space in SLR Coach (Single Compar...; 12.03.2026, 13.50 hrs. AB/1; 13151-13152-VP-1-KOAA-JAT-26-1 (Parcel-Parcel Van); Parcel Space in Parcel Van; 12.03.2026, 14.00 hrs. **Rate Unit :** Per Trip Licensing Fee for Seq. No. AA/1 to AA/9 & Per Round Trip (Two Way) for Seq. No. AB/1. **Trips/Days:** 1:096 for Seq. No. AA/1; 157 for Seq. No. AA/2, AA/4 & AA/8; 470 for Seq. No. AA/3 & AA/9; 469 for Seq. No. AA/5; 313 for Seq. No. AA/7 and 939 for Seq. No. AB/1. **Minimum Increment:** 0.2% for all Seq. No. **EMD :** 10% for all Seq. No. **Turnover Required :** 0 for all Seq. No. **Whether ROFR Applicable? :** No. for all Seq. No. **Lot Status :** RP Pending for all Seq. No. **Actions :** [\[i\]](#) for all Seq. No. (SDAH-426/2025-26) **Tender Notice is also available at websites :** www.e.indianrailways.gov.in / www.reps.gov.in
Follow us at: [@EasternRailway](https://www.facebook.com/EasternRailway) [@easternrailwayheadquarter](https://www.facebook.com/easternrailwayheadquarter)

NOTICE
This Notice is hereby to declare for all public at large that the Declarant/Owner herein being Saptaha Sudo who Sandipan Saha is absolute owner of flat being Flat No. 1 (One) measuring about 1127 sq.ft. super built up area on the 4th Floor together with garage being 4A in the ground floor measuring 303 sq.ft. and one office measuring 333 sq.ft. in the ground floor of the building "Sumitra Apartment" lying and situate at Mouza - Asansol Municipality, J.L. No. 20, R.S. Plot No. 1, R.S. Khaitan No. 8440, within Asansol Municipal Corporation, P.S. - Asansol (South), District - Burdwan. That the present Owner / Declarant hereby declares that Original Chain Deed being Deed of Conveyance for the year 2008, duly registered before the Office of A.D.S.R. Asansol and recorded in Book No. 1, Being No. 6190/2008, 3632/2008, have been misplaced and accordingly a GD being GDE No.965 dated 09.01.2026 has been lodged before Barabani P.S. The present Owner / Declarant declares that the property is free from all encumbrances and the said property has not been transferred whatsoever to any party. Any person(s) coming into possession of the aforesaid Documents and / or any person(s) who is/are having knowledge of the whereabouts of the Documents, are hereby requested to intimate the undersigned forthwith OR if any person / authority / association / society / financial institution / trust and / or other entities having any objection / claim / demand on the above stated property should contact the under signed advocate with supportive / valid documents, within a period of 14 days from the date of the publication, failing which any claim whatsoever shall not be taken into consideration. That the Public / person / authority / association / society / financial institution / trust and / or other entities are warned not to deal with the two above stated Document and any person receiving or dealing with the said Documents would do so at their / his / her own risk and responsibility (including criminal liability) and the present Owner / Declarant shall not be liable in any manner whatsoever for any loss incurred by such person(s) on account of any such unauthorized dealing.
Shaktipada Banerjee
Advocate
Oswal Chamber, 2, Church Lane
4th Floor, Room No. 403A,
Kolkata - 700001
Mobile : 98317 09195

NOTICE
That the Declarants herein being Kiswok Industries Private Limited, purchased land measuring about 255.25 Decimals at Mouza Baniara, R.S. Dag No. 1370 (L.R. 1412), 1371 (L.R. 1413), 1388 (L.R. 1430), 1378 (L.R. 1420), 1369 (L.R. 1411), 1368 (L.R. 1410), 1367 (L.R. 1409), 1345 (L.R. 1387), P.S. Domjur, Howrah vide Registered Deed of Conveyances Being No. 051310040/2021, 051310039/2021, 051310038/2021, 051310042/2021, 051310041/2021, 051310037/2021, 050403363/2016, 050403361/2016, 050403362/2016, 050403367/2016. That the present owners / declarants hereby declare that the Chain Deed being Registered Deed of Conveyance dated 03.11.1995, Book No. 1, Being No. 2406/1995 pertaining to the above stated property had misplaced from the custody of the Declarant / Owner and accordingly a general diary has been lodged on 10.02.2026 before the Hare Street Police Station and bearing GDE No. 850 by the present Owner / Declarant. The present Owner / Declarant hereby declares that the property is free from encumbrance and the said property has not been transferred whatsoever to any party. If any person / authority / association / society / financial institution / trust and / or other entities having any objection / claim / demand on the above stated property are hereby requested to intimate the undersigned forthwith with supportive / valid documents, within a period of 14 days from the date of the publication, failing which any claim whatsoever shall not be taken into consideration. That the Public / person / authority / association / society / financial institution / trust and / or other entities are warned not to deal with the above mentioned property as was stated in the above stated Document and any person receiving or dealing with the said Documents would do so at their / his / her own risk and responsibility (including criminal liability) and the present Owner / Declarant shall not be liable in any manner whatsoever for any loss incurred by such person(s) on account of any such unauthorized dealing.
Shaktipada Banerjee, (Advocate)
Oswal Chamber, 2, Church Lane
4th Floor, Room No. 403A, Kolkata - 700001
Mobile : 98317 09195

PUBLIC NOTICE
It is notified that Original prior Deed being no. 9468 for the year 1993 registered in the office of District Registrar, South 24 Parganas , Alipore relating to property situated under P.S. formerly Tollygunge now Charu Market in the District of South 24 Parganas Premises no. 711/F, Prince Bakhtiar Shah Road, PIN 700 031, within Municipal Corporation has been lost/misplaced from our clients' (Sri. Praveen Kumar Jaiswal) custody during the course of his usual work for which a general diary has been lodged on 28-02-2026 with Charu Market Police Station vide GD-Entry No. 2249 dated 28-02-2026.
Anybody having custody of the said deed or thereof any information, claim, interest etc having may kindly intimate the undersigned within 10 days from the date hereof after which no claim shall be entertained.
SHOUMYA ROY AND ASSOCIATES
12, Govt Place East, Chamber 2 & 3
Kolkata-700069
Ph No:- 033-4822 2929
E-mail: shoumyaroy.shaw@yahoo.com
Dated: 02.03.2026

SBI SBI SME CENTRE HOWRAH (15749)
106, Kiran Chandra Singha Road, Ganges Garden Complex A-1 Building 1st Floor, Shibpur, Howrah-711102
E-mail: sbi.15749@sbi.co.in
Authorized Officer Details: Mob.: 9674719602, E-mail: sbi.15749@sbi.co.in
Vehicle for Auction
Seized commercial car/vehicle hypothecated to Bank will be sold in Open Auction on 10.03.2026 (Tuesday). Open Auction will be held between 3:00 PM to 4:00 P.M. at SBI SME Centre Howrah 106, Kiran Chandra Singha Road, Ganges Garden Complex, A-1 Building, 1st Floor, Shibpur, Howrah - 711102. Contact No. 9674719602

Sl. No.	Description of the Vehicles	Vehicle Inspection Date & Time & Place	Year of Make	Bid Incremental Value in Rs	Reserve Price (Rs.)
1.	Make & Model - HYUNDAI MOTOR INDIA LIMITED ,XCENT CRDI PRIME T+ Registration No. WB11D 6541 Chassis No.- MALA741DLHM291066 Engine No.- D3FAH1M444582 Name of the Owner : Md Sharif	05.03.2026 (Thursday), between 11:00 A.M to 1:00 P.M. Bengal Parking (Duttapukur Kolkata -700012)	2018	Rs.1000.00	Rs.65,000.00 (including GST)

Note: These prices are including of GST as per applicable rate.
The vehicle will be auctioned on "As is where is basis" and "As is what is condition".
a) Interested buyers shall submit their offer in prescribed form along with earnest money equivalent to minimum 10% of the Reserve Price (EMD Rs. 6,500.00) by way of only SBI Bank Draft / SBI Banker's Cheque / Cheque favouring "STATE BANK OF INDIA" before 4.00 PM on 09.03.2026. No cash/No other Bank's Cheque will be accepted. They are further requested to submit copy of KYC documents (both ID Proof and Residence Proof) with originals along with "BID application form" at the time of issuing "Sale Certificate" from the Bank on payment of full "Bid Amount".
b) Bid offered below the Reserve Price will not be accepted for consideration.
c) i) The successful bidder so declared on 10.03.2026 by the Bank shall have to deposit 25% of the final bidding price to confirm the purchase value on the same day.
ii) The remaining amount have to deposit within 20.03.2026.
iii) All statutory/ misc. dues like Road Tax, Insurance, including transfer of name etc. (if any) will be borne by the purchaser.
d) The Bank reserves the right to accept or reject any or all the offers or adjourn/postpone the Sale without assigning any reason thereof.
e) Registration of the vehicle is bidder's responsibility. The respective Branch will deliver the vehicle and related papers after full payment of the bid money. "SBI, SME Centre, Howrah, Ganges Garden" is no way responsible for ultimate registration of the vehicle in the name of the bidders
Date: 03.03.2026
Place: Howrah
Authorised Officer,
SBI, SME Centre, Howrah

SYMBOLIC POSSESSION NOTICE
ICIICI Home Finance
Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai- 400059
Branch Office: 8/1A, 2nd Floor, Sir William Jones Sarani (Formerly 81, Middleton Road), Kolkata- 700071
Whereas
The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.
As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited.
The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act. In respect of time available, to redeem the secured assets.

Sr. No.	Name of the Borrower/ Co-Borrower/ Loan Account Number	Description of property/ Date of Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Alok Panja (Borrower), Sangita Banick (Co-Borrower), LHKJB00001541249.	Mouza- Dihli, Plot No. 5, R.S. Dag No. 374, L.R. Dag No. 404, R.S. Khaitan No. 28, L.R. Khaitan No. 3107, 3104, P.O. Nayabad, P.S.- Narendrapur, South 24 Pgs Kolkata 700150 Sonarpur 0 of Calcutta West Bengal- 700150. Bounded By- North: 12 Ft Wide Kancho Common, South: By Land of Same Dag No., East: By Plot No. 4, West: By Land of Same Dag No./ Date of Possession- 27-02-2026	17-10-2024 Rs. 11,96,670.02/-	Kolkata- AJC Bose Road
2.	Alok Panja (Borrower), Sangita Banick (Co-Borrower), LHKJB00001541251.	Mouza- Dihli, Plot No. 5, R.S. Dag No. 374, L.R. Dag No. 404, R.S. Khaitan No. 28, L.R. Khaitan No. 3107, 3104, P.O. Nayabad, P.S.- Narendrapur, South 24 Pgs Kolkata 700150 Sonarpur 0 of Calcutta West Bengal- 700150. Bounded By- North: 12 Ft Wide Kancho Common, South: By Land of Same Dag No., East: By Plot No. 4, West: By Land of Same Dag No./ Date of Possession- 27-02-2026	17-10-2024 Rs. 61,942.19/-	Kolkata- AJC Bose Road

The above-mentioned borrowers(s)/ guarantors(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
Date: March 03, 2026
Place: Kolkata
Authorized Officer
ICIICI Home Finance Company Limited

NOTICE
That the Declarants herein being Anandak Properties Private Limited purchased land measuring about 255.25 Decimals at Mouza Baniara, RS. Dag No. 1370 (L.R. 1412), 1371 (L.R. 1413), 1388 (L.R. 1430), 1378 (L.R. 1420), 1369 (L.R. 1411), 1368 (L.R. 1410), 1367 (L.R. 1409), 1345 (L.R. 1387), P.S. Domjur, Howrah vide Registered Deed of Conveyances Being No. 05934/2008 and 06205/2008. That the present owners/declarants hereby declare that the Chain Deed being Registered Deed of Sale dated 07.01.1997, recorded in Book No. 1, Being No. 574/1997 pertaining to the above stated property had misplaced from the custody of the Declarant / Owner and accordingly a general diary has been lodged on 10.02.2026 before the Hare Street Police Station and bearing GDE No. 850 by the present Owner / Declarant. The present Owner / Declarant hereby declares that the property is free from encumbrance and the said property has not been transferred whatsoever to any party. If any person / authority / association / society / financial institution / trust and / or other entities having any objection / claim / demand on the above stated property are hereby requested to intimate the undersigned forthwith with supportive / valid documents, within a period of 14 days from the date of the publication, failing which any claim whatsoever shall not be taken into consideration. That the Public / person / authority / association / society / financial institution / trust and / or other entities are warned not to deal with the above mentioned property as was stated in the above stated Document and any person receiving or dealing with the said Documents would do so at their / his / her own risk and responsibility (including criminal liability) and the present Owner / Declarant shall not be liable in any manner whatsoever for any loss incurred by such person(s) on account of any such unauthorized dealing.
Shaktipada Banerjee, (Advocate)
Oswal Chamber, 2, Church Lane
4th Floor, Room No. 403A, Kolkata - 700001
Mobile : 98317 09195

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF BIRBHUM CHEMICALS AND FERTILISERS LIMITED	
Sl.No.	PARTICULARS
1.	Name of Corporate Debtor BIRBHUM CHEMICALS AND FERTILISERS LIMITED.
2.	Date of incorporation of corporate debtor 29/01/1991
3.	Authority under which corporate debtor is incorporated /Registered Ministry of Corporate Affairs (ROC Kolkata- West Bengal)
4.	Corporate Identity Number of corporate debtor U51109WB1991PLC053442
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Address Holding No. 408 C.B. Road, Ward No. 6, Pallishree, Arambagh, Hooghly West Bengal, India, 712601
6.	Date of closure of Insolvency Resolution Process 27/02/2026
7.	Liquidation commencement date of corporate debtor 27/02/2026
8.	Name and registration number of the insolvency professional acting as liquidator Sanjay Kumar Poddar IBBI/IPA-001/IP-P-01802/2019 -2020/12759
9.	Address and e-mail of the liquidator, as registered with the Board Registered Address FD-71, Sector III, Salt Lake, Kolkata - 700106 E-mail : poddar.sanjay@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator Address Infinity Benchmark, Unit No. 608, 6th Floor, GP Block Sector V, Salt lake, Kolkata - 700091 E-mail : poddar.sanjay@gmail.com
11.	Last date for submission of claims 29/03/2026

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the BIRBHUM CHEMICALS AND FERTILISERS LIMITED on 27/02/2026.
The stakeholders of BIRBHUM CHEMICALS AND FERTILISERS LIMITED are hereby called upon to submit their claims with proof on or before 29/03/2026, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
Sanjay Kumar Poddar
IBBI/IPA-001/IP-P-01802/2019 -2020/12759
Gold Auction Notice
Achievers Finance India Lmtd
CIN-U51909WB1996PTC082118
32/A, D. H. Road, Sakherbazar, Kolkata-08, P-033-6606 3000
E: gold@achieversind.com, W: www.achieversfinance.com
Notice is hereby given for the default loan numbers of the pledged ornaments of branch for the period upto 21.02.2025 will be auctioned will take place at the respective branch from 11.45 am onwards on 19-03-2026. The bidders are requested to produce Photo ID, PAN, GST to participate in the bid an advance of Rs. 100,000 should be paid and token should be given. The successful bidders should transfer the money through NEFT/RTGS.
**Thakurpukur : 7579, 7586, 7671, 7705, 7706, 7707, Kakdwip : 26012, 26132, 26147, 26178, 26472, 26476, 26596, 26627, 26693, 26695, 26724, 26831, 26838, 26859, 26907, 26913, 26915, Baruipur : 4996, 5037, 5092, 5142, 5286, 5289, 5313, 5333, 5336, 5354, 5372, 5373, Canning : 9686, 10248, 10964, 11154, 11648, 11665, 11667, 12281, 12293, 12299, 12301, 12310, 12313, 12675, 12767, 12709, 12712, 12725. Diamond Haradpur : 5933, 5947, 6127, 6138, 6160, 6161, 6259, 6312, 6314, 6338, 6349, 6374, 6398.Fulia : 10362, 10363, 10375, 13512, 14349, 14350, 14364, 14369, 14371, 14377, 14409, 14410, 14412, 14413, 14414, 14415, 14609, 14614, 14616, 14627, 14635, 14637, 14642, 14643, 14651, 14656, 14657, 14668, 14688, 14689, 14904, 14908, 15083, 15084, 15093, 15095, 15097, 15101, 15103, 15104, 15111, 15112, 15119, 15120, 15121, Barasat : 1063, 1065, 1067, 1068, 1074, 1023, 1032, 1039, 1046, 1049, 1050, 1051, 1052, 1058, 1060, 1061, 1062, 1064, 1065, 1066, 1067, 1068, 1069, 1070, 1072, 1073, 1074, 1075, 1076, 1077, Dumdum : 550, 567, 571, 578, 583, 586, 597, 625, 629, 634, 652, 653, 660, 661, 672, 673, 674, 681, 684, 690, 691, 695, 709, 714, 724, 733, 735, 739, 741, 742, 744, 745, 749, 750, 756, 757, 759, 760, 761, 768, 770, 772, 774, 778. Chandannagar : 278. Nayapalli (Odisha) : 1371, 1415. KantaChauraha : 793. VKIA (RAJASTHAN) : 328, 329. Chanda Nagar (Hyderabad) : 5, Kukatpally (Hyderabad) : 16.
Note:- If the auction does not get completed due to any reason, the same will be conducted on 26-03-2026. Change in venue or date (if any) will be displayed at the auction centre and on the company website (www.achieversfinance.com). Customer can release the gold ornaments before the auction date. Bidders are requested to kindly refer the auction policy by clicking the "Policy" tab under About Us in our website www.achieversfinance.com
Place : Kolkata
Date : 03/03/2026
Achievers Finance India Lmtd
32/A, D. H. Road, Sakherbazar, Kolkata-08**